

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY  
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/26/KOB/2024
SECTION	SEC. 94 IBC R/W RULE 6 (1) AAA.
NAME OF PARTIES	ELSA TENNY
PETITIONERS ADVOCATE/ PROFESSIONAL	PRADEEP JOY, DHARMYA MS, ANJALY ANN JOSEPH, ROHAN KUMAR
RESPONDENTS ADVOCATE/ PROFESSIONAL	

23rd JULY 2024

## ORDER

**CP(IBC)/26/KOB/2024**

Learned Counsel, Ms. Dharmya M S appears on behalf of the Petitioner through virtual mode and stated that **Mr. C J Davis** having Registration Number: **IBBI/IPA-003/ICAI-N00343/2021-2022/13660**, office at House No 23/1223, Chandy House, Golden Gate, Rareeram Road, Anchangady, East Fort, Behind Selex Mall, Thrissur, Kerala- 680 005, who has been appointed as RP in CP(IBC)51/2023 be appointed as RP in this matter. Petitioner is directed to produce the Authorisation of the Mr. C J Davis in the Registry within a period of 3 days.

Matter heard for a considerable time and **reserved for orders.**

**Sd /-**

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**